

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4040
ANSWERED ON:06.08.2014
SINGLE WINDOW FOR CLEARANCE
Singh Shri Bharat

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether any committee has recommended for the creation of technically abled single window portal for sanctioning immovable estate project;
- (b) if so, the details thereof along with other recommendations of the said Committee and action taken by the Government thereon; and
- (c) the benefits that might accrue to both the developers and the buyers on account of this?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU)

(a): Yes, Madam.

(b):(i) The Committee headed by Shri Dhanendra Kumar vide its Report submitted in March, 2013, has recommended the following, in addition to Information Technology based 'Single Window System' for building approvals:

Single application in a Composite Application Form (CAF)

Single electronic payment for all approvals

Inter-connection and electronic information sharing among all regulatory authorities at the Central, State and local government levels.

(ii) Following actions have been taken by the Ministry on the recommendations of the Committee:

Incorporated the reform (approval of Affordable Housing Projects within 60 days) in Affordable Housing in Partnership (AHP) Scheme

Some reforms have been incorporated in the draft Model State Affordable Housing Policy

In the National Conclave of Central and State Ministries of Housing and Urban Development on "Urban Governance and 'Housing for All': Opportunities and Challenges" held on 02nd and 03rd July, 2014, declaration of implementation of single window system for building approval is one of the action point for State Governments.

(c): Single Window System will have the following main benefits:

Improve transparency and accountability through regular reporting and escalation mechanism

Remove ambiguity and discretion by auto-detection / verification where possible

Minimize corrupt practices and fee calculation errors by using e-payment facilities

Reduction in paperwork and physical visits

Tracking of proposals by the consumers

Quick retrieval of previous approvals.